

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/291/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the 20<sup>th</sup> January, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/18/2022 Dtd. 19.01.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.01.2022**, has been accepted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-69/2004/292/A, dated , 20-01-2022**  
Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Pote